

Auctions are resorted to in respect of commercial plots and plots for higher income groups who have the capacity to pay.

(d) The following measures have been initiated:

(i) public have been given access to the Vice-Chairman and other officers of the DDA at any time without restriction, for amelioration of their grievances.

(ii) delays are being eliminated in settling outstanding issues

(iii) a Committee has been constituted by Government to make an indepth study into the working of the DDA, for further improvements

Non-Availability of Text Books for Eleventh Class

6246 SHRI SHANKER SINHJI VAGHELA Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(a) whether it is a fact that the students taking Eleventh Class examination next month could get two of the text books only this month and the other two text books have not so far been made available,

(b) whether his attention has also been drawn to a book wherein questions have not been printed by the NCERT at the end of the chapters;

(c) whether his attention has been drawn to a news item which appeared in 'Nav Bharat Times' dated the 11th March, 1978 under the heading 'Gyarahvin Kaksha ke chhatron ki stithi bari Dayaniya', and

(d) if so, the steps taken or proposed to be taken in the matter?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Forty textbooks (counting

English and Hindi versions of the same textbooks as two textbooks) published by NCERT directly or by private publishers on its behalf, were required for Class XI for the session 1977-78. In March, 1978 all the forty textbooks were available.

(b) In the book on General Geography of India, the Editorial Board had not been able to prepare exercises for want of time. It was decided to include these exercises in second part of the book meant for class XII

(c) and (d) The news item relates to part (a) and (b) above in addition to upgrading the schools to XII standard. Out of 600 Higher Secondary Schools in Delhi, 419 have been upgraded to XII standard. Necessary arrangements for opening XII class and for providing staff accommodation and other facilities have been made.

गुजरात मे पानी में बेइयागों के निवासियों को पुन बसाना

6247. श्री अमर सिंह जी राठवा: क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि गुजरात में सिंचाई परियोजनाओं के निर्माण के परिणामस्वरूप अनेक गांव पानी में डूब गये हैं,

(ख) यदि हा तो उन परियोजनाओं के नाम क्या हैं जिनके कारण गांव पानी में डूबे गए हैं और ऐसी प्रत्येक परियोजना के प्रन्तर्गत कितने गांव डूबे

(ग) इन डूबे हुए गावों के निवासियों को पुन बसाने के लिये केन्द्रीय सरकार ने क्या उपाय किये हैं और इस कार्य के लिये राज्य सरकार का कितनी वित्तीय अथवा अन्य सहायता दी गई है, और

(घ) इसने कितने आदिवासी गांव प्रभावित हुए ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला, : (क) से (घ). गुजरात सरकार ने आदिवासी क्षेत्रों के गांवों सहित उन गांवों की संख्या की सूचना भेजी है जा या तो हाल ही में पूर्ण हुई बृहद और मध्यम सिंचाई परियोजनाओं से प्रथवा उन परियोजनाओं से जिनका निर्माण काफी हद तक हो चुका है प्राथिक रूप से या पूर्ण रूप से प्रभावित हुए है। ब्यारा नीचे दिया गया है :—

परियोजना का नाम	डूबने वाले गांवों की संख्या (पूर्णतः प्रथवा प्राथिक)	डूबने वाले आदिवासी गांवों की संख्या
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1	2	3
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बृहद

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2. पानम	42	34
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7. षोडाटाड	1	..
8. हर्नव-वो	1	1
9. बलदेवा	3	3
10. पिबुट	1	1
11. कलिंदरी	1	..

(ग) सिंचाई एक राज्य-विषय है और सिंचाई परियोजनाओं का क्रियान्वयन राज्य सरकारों द्वारा किया जाता है। इसलिए यह राज्य सरकार की जिम्मेदारी है कि वे भूमि के अधिग्रहण और प्रभावित व्यक्तियों को पुनः बसाने के लिये आवश्यक कदम उठाए।

सिंचाई परियोजनाओं के क्रियान्वयन के लिए धन की व्यवस्था भी राज्य सरकारों द्वारा स्वयं की जाती है। राज्य राजनामों के लिए केन्द्रीय सहायता ब्लाक ऋणों और अनुदानों के रूप में मंजूर होती है जा विकास के किसी विशिष्ट क्षेत्र प्रथवा परियोजना से संबंधित नहीं होती।

Appointment of Punjabi Teachers in Delhi

5248. SHRI B. S. RAMOOWALIA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state how many PGT and TGT Punjabi teachers have been appointed in Government Schools in the Union Territory of Delhi in 1977 and what is the plan for 1978?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): According to information received from the Delhi Administration, no PGT (Punjabi language) was appointed during 1977, because there